

श्री राम किरास बासवान : क्या सरकार इस बारे में कोई कार्यवाही कर रही है या नहीं ? प्रधान मंत्री श्री होम मिनिस्टर दोनों बैठे हुए हैं । हरिजन जिन्या जलाये जा रहे हैं । One more empty assurance!

MR. SPEAKER: Let him get the facts and he will give them.

गृह मंत्री (श्री जैल सिंह) : स्पीकर साहब, इस वाक्ये के संबंध में मैंने आज गवर्नर के एड-बाइजर से टेलीफोन पर बात की है और उन्हें कहा है कि हमें इस मामले की पूरी जानकारी दें । जब मुकम्मल जानकारी हमारे पास आ जायेगी, अगर शाम तक आ गई, तो आज, नहीं तो कल-तो मैं इस हाउस में स्टेटमेंट करूंगा ।

श्री जार्ज फार्नवॉस (मुजफ्फरपुर) : सवाल यह है कि लोग मारे जा रहे हैं । उनको मरने से रोकने के लिए सरकार क्या कर रही है ?

श्री जैल सिंह : प्राय लोगों की जो कारंवाइयाँ थी, उनकी वजह से लोगों को आज तक जन्म सहना पड़ रहा है ।

(iii) REVIVAL OF PEOPLE'S VIGILANCE COMMITTEES

SHRI R. R. BHOLE (Bombay South Central): I want to bring to the notice of the Government about profiteering and hoarding in Bombay under Rule 377.

The Government at one time to detect and identify the hoarders and profiteers in the matter of essential commodities like sugar, kerosene, diesel, etc. had allowed People's Vigilance Committees in cities like Bombay.

13.24 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

Will the Government again allow such Committees in view of the present high prices and dearth of commodities due to hoarding and profiteering?

(iv) SHORTAGE OF CEMENT IN KERALA

PROF. P. J. KURIEN (Mavelikara): Sir, may I use this opportunity to invite the attention of the Government

of India to the grave situation prevailing in the State of Kerala due to the acute shortage of cement supply. Total construction works, including developmental works, are at a stand still because of the non-availability of cement. Kerala requires 12 lakh tonnes of cement per annum as against which she gets only 8 lakhs per year. Of the 1,91,000 tonnes allotted for the last quarter ending in December, 1979 only 1,16,000 tonnes have reached there. Consequently, complete developmental works and construction works are stopped causing unemployment to more than 2½ lakhs of workers employed in construction works. Further, most of the governmental works are pending for lack of cement and the financial sanction of these will also cease on March 31st.

In the circumstances, I earnestly request the Minister for Industries to allot at least 2 lakh tonnes of cement as a special quota to Kerala in view of the special situation prevailing there.

(v) GLUT IN JAGGERY IN ANDHRA PRADESH

SHRI P. RAJAGOPAL NAIDU (Chittoor): Sir, there is a glut in jaggery market of Anakapalli, one of the biggest markets in Andhra Pradesh. Due to non-supply of railway wagons, the merchants closed the market to stop the fresh arrivals.

For two years, the jaggery producers suffered great losses due to steep fall in jaggery prices as a result of the ban on exports imposed by Janata Government. This year, due to non-supply of wagons, again the producers are suffering a great deal and getting losses. If this continues, the producers' economy will be shattered and the area of sugarcane crop will be decreased.

To illustrate the grave situation, it is sufficient to say that 318 wagons were supplied in February last year